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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

C.P.NO.37/98 in O.A.NO.730/97

Between:

Dt. of Order: 24.4.98.

Sri Ramulu

...Applicant.

And

1. Sri A.V.B.Menon, Chief Postmaster General,
A.P.Circle, Dak Sadan, Abids, Hyderabad.

...Respondent.

Counsel for the Applicant : Mr.Krishna Devan

Counsel for the Respondents : Mr.V.Vinod Kumar

CORAM:

THE HON'BLE SHRI R.RANGARAJANA : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (J)

THE TRIBUNAL MADE THE FOLLOWING ORDER:

As the learned counsel for the applicant does not wish to pursue this C.P. as the directions in the O.A. have been complied with.

The C.P. is closed.

Anup Singh
DEPUTY REGISTRAR

To

1. Sri A.V.B.Menon, Chief Postmaster General, A.P.Circle, Dak Sadan, Abids, Hyderabad.
2. One copy to Mr.Krishna Devan, Advocate, CAT, Hyderabad.
3. One copy to Mr.V.Vinod Kumar, Addl.CGSC, CAT, Hyderabad.
4. One duplicate copy.

YLKR